

matter was closed following the advice of the Central Vigilance Commission. It would not therefore be appropriate to lay them on the Table of the House.

**Export of Brassware from Moradabad (U.P.)**

10295. SHRI GHULAM MOHAMMED KHAN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that a large quantity of brassware is being exported from Moradabad in Uttar Pradesh to various countries in the world; and

(b) the details of the steps Government propose to take to simplify the procedure and provide more facilities in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir.

(b) Exporters of brassware get benefits like exports replenishment and cash compensatory support. Exporters of this item can also obtain advance licences for import of brass under the Duty Exemption Scheme.

In the Export Policy for 1981-82, two specific provisions have been made to further simplify the policy for import of brass as replenishment. These are:

(i) In respect of certain export products including export of brass artware and fittings, the items of import have been specific alongwith the input-output norms. Based on these, applications for Advance Licences can be made without production of Chartered Engineer's Certificate of DGTD and without the case being placed before the Advance Licences Committee where the exporter has a definite export order to execute

(ii) Brass scrap is also allowed to be imported duty free against REP licences issued on the export of brass artware. Such licences are given for import of 1.01 kgs. of brass scrap

against 1 kg. of the export product, within 40 per cent replenishment rate. This scheme was introduced in 1980-81 and was subject to Actual-User Condition. This year, the Actual-User condition has been removed and the REP licences will be freely transferable, without payment of Customs Duty.

**Outlay in Sixth Plan for Wild Life Tourism**

10296. SHRI R. P. GAEKWAD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the total outlay approved in the Sixth Plan for Wild Life Tourism in the Central Sector;

(b) whether the Wild Life Tourism envisage any new schemes during this period; and

(c) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). Out of a total allocation of Rs. 30 crores in the Central Sector for Tourism, a sum of Rs. 170 lakhs has been earmarked for development of Wild Life Tourism. This amount will be utilised for provision of facilities of accommodation and transport at selected National Parks and Wild Life Sanctuaries in the country. New schemes to be taken up during the Five Year Plan 1980-85 are the development of facilities at Simlipal, Manas, Palamau, Corbett/Dudhwa, Bandhavgarh and Hangala.

**Modification in Internal Structure of Aircraft to economise Consumption of Fuel**

10297. SHRI R. P. YADAV: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that leading airlines of the world are modifying